

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 410
TO BE ANSWERED ON 04.02.2020

DISHA COMMITTEES

410. SHRI ASHOK KUMAR RAWAT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Hon'ble Members of Parliament are appointed as president and co-president in District Development Cooperation and Surveillance Committee named "DISHA" by the Rural Development Ministry;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints from the public representatives through various District Magistrates, particularly from District Magistrate of Sitapur, Uttar Pradesh regarding non-compliance of directions issued by the Government for the meetings of 'DISHA' Committee, not sending study material and contour etc. of development schemes on time;
- (d) if so, the details thereof; and
- (e) the action taken/likely to be taken by the Government in this regard?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes sir. Hon'ble Members of Parliament are nominated as Chairperson and Co-Chairperson in District Development Coordination and Monitoring Committees (DISHA) formed by Ministry of Rural Development in 698 Districts.

(c): Yes, sir. Government has received eleven complaints from the public representatives against District officials, including one against District Magistrate of Sitapur, Uttar Pradesh regarding non-compliance of directions issued by the Government for the meetings of 'DISHA' Committee.

(d) & (e): The complaints received are taken up with State Governments for appropriate action as district officials work under respective State Government. Details of the complaints received from public representatives regarding non-compliance of directions issued by the Government for the meetings of 'DISHA' Committees and action taken thereon is at **Annexure**.

Annexure

Annexure referred to in part (d) & (e) of reply to the LS USQ No. 410 for reply on 04.02.2020

Complaints from the public representatives regarding non-compliance of directions issued by the Government for the meetings of 'DISHA' Committee by Districts

Sl.No.	Name of Hon'ble MP	Nature of complaint	Action Taken by Ministry
1	Shri Ashok Kumar Rawat, MP(LS-Misrikh, Uttar Pradesh) letter dated 23.12.2019	Non-compliance of provisions in DISHA Guidelines in Sitapur District, Uttar Pradesh	A factual report from State has been sought vide D.O. No. Q-13016/29/2017-DISHA dated 14.01.2020.
2	Shri Rajeev Pratap Rudy, MP(LS-Saran, Bihar), Letter dated 29.07.2019	Non-uploading of minutes of DISHA meetings	Issue of non- uploading of minutes of DISHA meeting was taken up with District vide D.O. No. Q-13016/05/2017-DISHA dated 9.1.2019 and minutes were uploaded
3	Shri Bhola Singh (MP-LS, Bulandshahar, Uttar Pradesh) Letter dated 23.11.2018	Non-compliance of provisions in DISHA Guidelines in Bulandshahar District Uttar Pradesh	Issue of non-compliance of provisions in DISHA Guidelines in Bulandshahar District was taken up with State vide D.O. No. Q-13016/29/2017-DISHA dated 01.01.2019
4	Shri A H Khan Chowdhury, MP (LS- Maldah South, West Bengal) & Smt. Mausam Noor, MP(LS- Maldah North, West Bengal), Ltr dated 13.02.2018	Inordinate delay in convening DISHA Meetings in Maldah District, West Bengal	Issue of inordinate delay in convening DISHA Meetings in Maldah District was taken up with state vide D.O. No. Q-13016/30/2017-DISHA, dated 26.02.2018 and again vide letter dated 10.08.2018
5	Shri Pankaj Choudhary, MP(LS-Maharajganj, Uttar Pradesh) letter dated 24.10.2017	No information about DISHA Meetings	Issue was taken up with State vide D.O. No. Q-13016/29/2017-DISHA dated 27.12.2017 and DISHA Committee meeting was held under Chairmanship of Shri Pankaj Choudhary, MP(LS) on 27.01.2018
6	Smt. Kothapalli Geetha, MP(LS-Arku, Andhra Pradesh) Letter dated 28.09.2017	Non-convening of DISHA Meetings in Visakhapatnam District, Andhra Pradesh	Issue was taken up with the State Government Vide D.O. No. Q-13016/02/2017 dated 20.10.2017
7	Shri Adhir Ranjan Chowdhury, MP(LS- West Bengal), raised in Parliament on 04.08.2017	Non-convening of DISHA Meetings in Murshidabad District, West Bengal	Issue of non-convening of DISHA Meetings was taken up with State vide D.O. No. 11014/03/2017-dated .08.09.2017
8	Md. Badaruddoza Khan, MP(LS- Murshidabad, West Bengal), Ltr dated 18-05-2017	Non-convening of DISHA Meetings in Murshidabad District, West Bengal	Issue of non-convening of DISHA Meetings in Murshidabad District was taken up with State vide D.O. No. Q-22012/01/2016-dated 3.08.2017

Sl.No.	Name of Hon'ble MP	Nature of complaint	Action Taken by Ministry
9	Smt. Veena Devi, MP(LS-Munger, Bihar), 30.03.2017	Non-cooperation and casual attitude displayed by district officials of the District Munger and Lakhisarai in conducting DISHA committee meetings	The matter of non-cooperation and casual attitude displayed by district officers of Munger and Lakhisarai Districts were taken up with State vide D.O. No. H-11011/02/2017-DISHA dated 27.04.2017. Meetings were held in Munger on 16.08.2017 and 22.11.2017 under the Chairpersonship of Smt. Veena Devi, MP
10	Shri P. K. Biju, MP(LS-Alathur, Kerala) Letter dated 16.12.2016	Non-participation and unpreparedness of officials representing programmes in Thrissur District, Kerala	The matter of non-participation and unpreparedness of officials representing programmes in Thrissur District has been taken up with State Govt. Vide D.O. No. Q-18012/14/2016-VMC dated 28.03.2017 and thereafter Seven meetings were held in Thrissur under chairmanship of shri P.K. Biju, MP(LS)
11	Shri Dushyant Chautala , MP(LS-Hisar, Haryana) Letter dated 6.10.2016	Arbitrary conduct of officials in respect of DISHA proceedings, Bhiwani District, Haryana	The matter of arbitrary conduct of officials, Bhiwani District, as raised by Hon'ble MP was taken with State Government vide D.O. No. Q-18012/09/2016-VMC dated 8.11.2016